

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF PIVO INDIA MARKETING
PRIVATE LIMITED**

1	NAME OF CORPORATE PERSON	PIVO INDIA MARKETING PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	19-07-2021
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES, DELHI
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U32107DL2021FTC383845
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	G-20/255-256, 3F,SECTOR -7,ROHINI,DELHI-110085
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	05.11.2024
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	PARVEEN KUMAR ADLAKHA H.No-54 FIRST FLOOR,BLOCK C-3,JANAKPURI ,NEW DELHI,110058 Mob. 9899048896 Mail id ..liquidatorpivoindia@yahoo.com Reg. No-IBBI/IPA-002/IP-NO1034/2020-2021/13336
8	LAST DATE FOR SUBMISSION OF CLAIMS	05.12.2024

Notice is hereby given that the Pivo India Marketing Private Limited has commenced voluntary liquidation on 5th November, 2024.

The stakeholders of Pivo India Marketing Private Limited are hereby called upon to submit a proof of their claims, on or before 5th Dec, 2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date:07.11.2024

PARVEEN KUMAR ADLAKHA
REG. NO-IBBI/IPA-002/IP-NO1034/2020-2021/13336

Place New Delhi